

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3209

ANSWERED ON:23.08.2006

CONVERSION OF N.H. INTO FOUR LANES

Barad Shri Jashubhai Dhanabhai;Gadhavi Shri Pushpdan Shambhudan

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

to the reply given to Unstarred Question No. 1092 answered on 1.3.06 regarding conversion of National Highway into four lanes and state:

(a) whether Gujarat was requested to carry out the feasibility study for conversion of National Highway leading to Mundra port into four lanes;

(b) if so, whether Gujarat has sent the report;

(c) if so, the details thereof; and

(d) the decision taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) to (c) Government of Gujarat was requested to carry out the feasibility study for construction of four laning in Gandhidham-Mundra section of NH-8A Extn. on BOT basis at Zero Grant with capping rates as per National Highways Rules. Based on the feasibility study conducted by the State Government, it is reported that this project will be feasible on BOT basis with 20% gap funding for which Government of India did not agree.

(d) Four laning of Gandhidham-Mundra Section of NH-8A (Extn.) of length 73 km in Gujarat has been approved under National Highways Development Project (NHDP) Phase IIIA on Build Operate and Transfer (BOT) basis by the Government. Steps are being taken for award of consultancy services for conducting feasibility study to consider the possibility of award of this section on Design Build Finance and Operate (DBFO) basis.